

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF COMMERCE AND INDUSTRY AND MINISTER OF TEXTILES (SHRI ANAND SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2011-2012.

(Placed in Library, See No. LT 7592 /15/12)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7593 /15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7594 /15/12)

â€¦ (Interruptions)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2011-2012.
- (2) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7595 /15/12)

â€¦ (Interruptions)

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2011-2012.

- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7596 /15/12)

- (2) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Bisra Stone Lime Company Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7597 /15/12)

- (3) (i) Review by the Government of the working of the Eastern Investments Limited, Kolkata, for the year 2011-2012.
- (ii) Annual Report of the Eastern Investments Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7598 /15/12)

- (4) (i) Review by the Government of the working of the KIOCL Limited, Bangalore, for the year 2011-2012.
- (ii) Annual Report of the KIOCL Limited, Bangalore, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7599 /15/12)

- (5) (i) Review by the Government of the working of the MSTC Limited, Kolkata, alongwith its subsidiary for the year 2011-2012.
- (ii) Annual Report of the MSTC Limited, Kolkata, alongwith its subsidiary for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7600 /15/12)

- (6) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2011-2012.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7601 /15/12)

- (7) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2011-2012.

- (ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7602 /15/12)

- (8) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2011-2012.
- (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7603/15/12)

- (9) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2011-2012.

- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7604 /15/12)

- (10) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2011-2012.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7605 /15/12)

...(Interruptions)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7606 /15/12)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table :-

- (1) A copy of the Warehousing Development and Regulatory Authority (Maintenance of Records and Accounts of warehousing business) Regulations, 2012 (Hindi and English versions) published in Notification No. G.S.R. 709(E) in Gazette of India dated 21st September, 2012 under Section 52 of the Warehousing (Development and Regulation) Act, 2007.

(Placed in Library, See No. LT 7607 /15/12)

- (2) A copy of the Legal Metrology (General) Amendment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 668(E) in Gazette of India dated 4th September, 2012 under sub-section (4) of Section 52 of the Legal Metrology Act, 2009.

(Placed in Library, See No. LT 7608/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table :-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2011-2012.

- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7609 /15/12)

- (2) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 2011-2012, alongwith Audited Accounts.

(Placed in Library, See No. LT 7610 /15/12)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2011-2012.

(Placed in Library, See No LT 7611. /15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table a copy of the New Delhi Municipal Council (Quorum in the Meetings of the Council) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 658(E) in Gazette of India dated 30th August, 2012 under sub-section(2) of Section 386 of the New Delhi Municipal Council Act, 1994.

(Placed in Library, See No. LT 7612 /15/12)

â€¦ (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2011-2012, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2011-2012.

(Placed in Library, See No. LT 7613 /15/12)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7614 /15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2011-2012, alongwith audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2011-2012.

(Placed in Library, See No. LT 7615/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA): On behalf of my colleague Shri Tusharbhay Chaudhary, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

- (1) The Central Motor Vehicles (Amendment) Rules, 2012 published in Notification No. G.S.R. 103(E) in Gazette of India dated 23rd February, 2012.

(Placed in Library, See No. LT 7616 /15/12)

- (2) The Central Motor Vehicles (First Amendment) Rules, 2012 published in Notification No. G.S.R. 515(E) in Gazette of India dated 29th June, 2012.

(Placed in Library, See No. LT 7617/15/12)

- (3) The Central Motor Vehicles (2nd Amendment) Rules, 2012 published in Notification No. G.S.R. 586(E) in Gazette of India dated 25th July, 2012.

(Placed in Library, See No. LT 7618 /15/12)

- (4) The Central Motor Vehicles (3rd Amendment) Rules, 2012 published in Notification No. G.S.R. 625(E) in Gazette of India dated 8th August, 2012.

(Placed in Library, See No. LT 7619/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

- (1) The Employees' Provident Funds (Fourth Amendment) Scheme, 2012 published in Notification No. G.S.R. 744(E) in Gazette of India dated 5th October, 2012.

- (2) The Employees' Pension (Amendment) Scheme, 2012 published in Notification No. G.S.R. 745(E) in Gazette of India dated 5th October, 2012.

...(Interruptions)

MADAM SPEAKER: Nothing will go on record.

(Interruptions)* â€¦

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section(3) of Section 3 of the Agricultural Produce Grading and Marking Act, 1937:-

- (i) The Saffron Grading and Marking Rules, 2012 published in Notification No. G.S.R. 771(E) in Gazette of India dated 18th October, 2012.
- (ii) The Spices Grading and Marking Rules, 2012 published in Notification No. G.S.R. 711(E) in Gazette of India dated 24th September, 2012.

(Placed in Library, See No. LT 7621 /15/12)

(2) A copy of Notification No. S.O. 2013(E) (Hindi and English versions) published in Gazette of India dated 31st August, 2012, making certain amendments in Notification No. S.O. 258(E) dated 10th February, 2012 under Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 7622 /15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers' Agribusiness Consortium, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7623 /15/12)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Co-operative Spinning Mills Limited, Mumbai, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Federation of Co-operative Spinning Mills Limited, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7624 /15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7625 /15/12)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Navi Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7626/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2011-2012.

(Placed in Library, See No. LT 7627 /15/12)

- (8) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited for the years 1994-1995 to 2011-2012 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 7628 /15/12)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Reports (Hindi and English versions) of the Babu Jagjivan Ram National Foundation, New Delhi, for the years 2007-2008 & 2008-2009, 2009-2010 and 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babu Jagjivan Ram National Foundation, New Delhi, for the years 2007-2008 & 2008-2009, 2009-2010 and 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7629 /15/12)
